NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 66/14	IA 117/201 7 in TP 68/16	For hearing on IA 117/17	397/ 398	AA Development Capital India Fund I, LLC Vs. Siesta Logistics Corpn, Ltd. & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 117/17 is listed today for hearing. Heard both side in part. For continuation list it on 20/02/2018.

Member (T)

Member (J)